GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:403 ANSWERED ON:20.11.2009 RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA

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Will the Minister of POWER be pleased to state:

- (a) the present status of the implementation of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the country, State/UT-wise;
- (b) whether all the unelectrified villages in the country have been electrified;
- (c) if so, the details thereof and if not, the reasons therefor, State/UT-wise;
- (d) the number of villages yet to be electrified; and
- (e) the steps taken/proposed to be taken by the Government to electrify the remaining unelectrified villages in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a): State-wise cumulative achievement of electrification of un/de- electrified villages and release of BPL connections for the sanctioned projects under RGGVY as on 31.10.2009, is at Annex.
- (b) & (c): Against the sanctioned coverage of 118499 un/de-electrified villages under RGGVY, the electrification works in 65797 villages have been completed in the country as on 31.10.2009.
- (d): The remaining villages covered under the sanctioned projects of RGGVY are likely to be completed by the end of XI plan period.
- (e): For effective implementation of RGGVY, the following steps have been taken:
- (i) Government of India has set up an inter-Ministerial Monitoring Committee which periodically meets to sanction projects and review progress of implementation.
- (ii) States have been advised to set up district committees to monitor the progress of rural electrification works. All the states have notified formation of district committees.
- (iii) The States have also been requested by Minister of Power to hold monthly meeting under the Chairmanship of Chief Secretary to resolve the bottlenecks in implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana.
- (iv) The Government of India as also Rural Electrification Corporation, the nodal agency for Rajiv Gandhi Grameen Vidyutikaran Yojana, conduct regular review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme as per the agreed schedules. Visits to individual states have been undertaken where large number of unelectrified villages or BPL connections are to be covered.
- (v) For speedier and effective implementation of projects, their execution has been taken up on turnkey basis.
- (vi) To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under Rajiv Gandhi Grameen Vidyutikaran Yojana.
- (vii) Grant amount of BPL connection has been enhanced to Rs.2200/- in XI plan from Rs.1500/- in X plan.
- (viii) To take care of the cost escalation, cost norms for village electrification has been revised upward as given Below:

COST NORMS FOR VILLAGE ELECTRIFICATION

a In normal terrain 13 b In hilly, tribal, desert areas 18